CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH NEW DELHI



C.P. No.484 of 2002 IN O.A. NO.2242/2001

New Delhi, this the 17th day of March, 2003

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman(J) Hon'ble Shri V.K. Majotra, Member (A)

Bharoseram S/o Devram R/o C-2/43, Shahjahan Road, New Delhi.

____Applicant

(By Shri M.K. Bhardwaj, Advocate)

Versus

- Name S. Narayan
 Secretary, Ministry of Finance,
 North Block, New Delhi.
- 2. Name Sunndar Rajan Under Secretary, A-D/3, Ministry of Finance, North Block, New Delhi.
- 3. Name D.K.D. Rao, Assistant Director, AD/3, Ministry of Finance, New Delhi.

......Respondents.

(By Shri R.N. Singh, Advocate)

ORDER(Oral)

By Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J)

Heard both the learned counsel. Orders of the Tribunal have been complied with according to Shri R.N. Singh, learned counsel. This is not disputed by Shri M.K. Bhardwaj, learned counsel.

2. Noting the above submissions of the learned counsel, C.P-484/2002 is dismissed. Notices to the alleged contemners are discharged. File to be consigned to the record room.

(V.K. Majotra) Member (A) (Smt. Lakshmi Swaminathan)
Vice Chairman (J)

Lake Smethe

CC.

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